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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)**



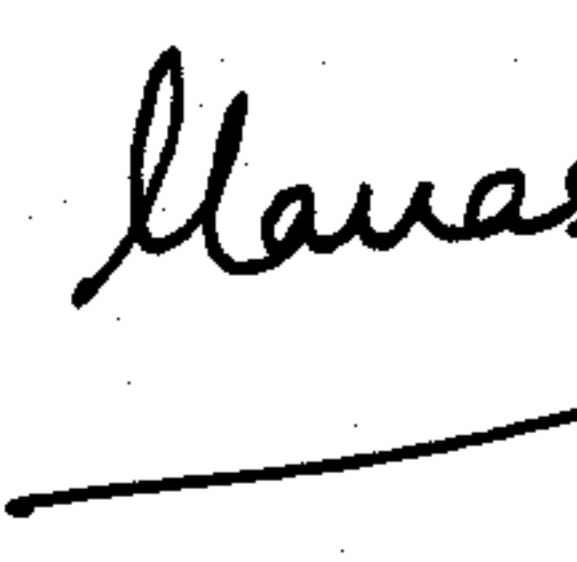
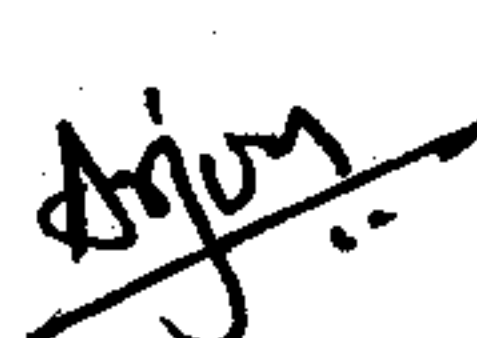
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: Yogesh Mehra & Ors.
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. KANICA SHARMA	ADV.	} Resp NO. 1	
2.	MS. SHAHEEN MADRASWALA	ADV.		
3.	MR. SAUL TRAKOFF	ADV.		
			- Resp NO. 324	
			i/b. Bhargava & Partners	
4.	MR. VENKATESH DHOND	Sr. ADV.	} i/b MANILAL KHER AMBALAL & Co. for Petitioner No. 1 (Yogesh Mehra)	
4A.	MR. SHYAM KAPADIA	ADV.		
5.	MR. RASHID BOATWALLA	ADV.		
6.	MR. RAHUL JAIN	ADV.		
7.	MR. ANIP GANDHI	ADV.		
8.	Mr. Indranil Deshmukh	Adv.	} Cynl Amarchand Mangaldas	
9.	Mr. Vineet Unnikrishnan	Adv.		
10.	Ms. Manasa S	Adv.		
11.	Mr. ARJUN SREENIVAS	Adv.		
12.	Ms. Olga Lume Pereira	Adv.	} Petitioner No. 2	
13.	Mr. Rohan Kelkar	Adv.		
			Petitioner No. 3 to 7	

ORDER


Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwalla with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for Petitioner no. 1.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa. S with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lume Pereira present for

Petitioner no. 2. Learned Advocate Mr. Rohan Kelkar present for petitioners no. 3 to 7. None present for petitioners. Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms Shaheda Madraswala i/b Bharucha & Partner present for Original Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of both Counsels.

List the matter on 03.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 12th day of October, 2017.